

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 22/RP/2014

In Petition No. 116/GT/2013

Subject: Review petition against order dated 15.5.2014 granting provisional tariff for Koteswar HE Project (4X100 MW) of Tehri Hydro Development Corporation Ltd for the period from 1.4.2011 to 31.3.2014.

Date of hearing: 21.8.2014

Coram: Shri M.Deena Dayalan, Member
Shri A.K.Singhal, Member
Shri A.S. Bakshi, Member

Petitioner: THDC India Limited

Respondents: Punjab State Power Corporation Limited & 11 Others

Parties present: Shri M.G. Ramachandran, Advocate, THDC
Ms. Anushree Bardhan, Advocate, THDC
Shri Rajiv Jain, THDC
Shri Sarosh Majid Siddiqi , THDC

Record of Proceedings

During the hearing, the Learned Counsel for the petitioner prayed that the review petition may be kept pending in order to get instructions from the petitioner.

2. The Commission accepted the prayer of the Learned Counsel and adjourned the matter. The review petition shall be listed for hearing in due course for which notice will be issued separately.

By Order of the Commission

-S/d-
(T.Rout)
Chief (Legal)